(c) The tolerance Limit of various pesticides in different food commodities has been prescribed by the Government of India under the Prevention of Food Adulteration Act, 1954. The implementation of the Act is the responsibility of the State Governments. The Directorate General of Health Services has advised the State Governments from time to time to intensify their activities for detection of pesticides residues in foods by drawing large number of samples and for taking corrective measures.

"कानपुर से नेपाल को चावल की तस्करी" शीर्षक समाचार

4881. **श्री जय राम वर्मा :** क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान लखनऊ से प्रकाशित दिनांक नवम्बर, 1981 के "स्वतंत्र भारत" में "कानपुर से नेपाल को चावल की तस्करी 330 बोरा बरामद" शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर दिलाया गया है; यदि हां, तो इस मामले में तथ्य क्या हैं;

(ख) क्या उक्त मामले में कोई जांच कराई गई है;

(ग) यदि हां, तो इस में शामिल पाये गए सरकारी अधिकारियों, व्यापारियों तथा अन्य लोगों के नाम क्या हैं और उनके विरुद्ध क्या कार्यवाही की गई है; और

(घ) क्या ऐसी घटना पहले भी घटित हुई है और यदि हां, तो इसका पता कैसे चला था और ऐसे मामलों की पुनरावृत्ति को रोकने के लिए क्या सावधानी बरती गई है?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में राज्य मंत्री (श्री आर० वी० स्वामीनाथन) : (क) से (घ) : उत्तर प्रदेश राज्य सरकार द्वारा दी गई सूचनानुसार "कानपुर से नेपाल को चावल की तस्करी 330 बोरे बरामद" के शीर्षक से लखनऊ से प्रकाशित दिनांक 9 नवम्बर, 1981 के "स्वतंत्र भारत" में छपी रिपोर्ट सही नहीं पायी गई है।

Supply of Wheat and Sugar to F.P.S. of Delhi

4882. SHRI A. K. ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of Fair Price Shops in Union Territory of Delhi, the requirements of wheat and sugar in them and the same actually supplied with monthwise break up in details in 1981 till October;

(b) population of Union Territory of Delhi and the number of units according to the ration cards;

(c) whether he is aware of the letter of Deputy Commissioner, Food and Supply, Delhi Administration to an M. P. dated 26th September, 1981 about inadequate supply of sugar in the Green Park area, and

(d) if so, facts in details and reaction thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) As on 1-11-1981, there were 2830 Fair Price Shops in the Union Territory of Delhi. A Statement showing month-wise demand, allotment and actual supplies of wheat and sugar to Fair Price Shops of Delhi upto October, 1981, is attached.

(b) According to Delhi Administration, as per ration cards, the population of Union Territory of Delhi is